

**08.11.2024**

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**PRONOUNCEMENT OF JUDGEMENT**

COURT NO.3

HON'BLE DR.JUSTICE SUDHIR KUMAR JAIN

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**CORRIGENDUM WITH REGARD TO PRONOUNCEMENT OF JUDGMENT**

**THE MATTERS LISTED FOR PRONOUNCEMENT MAY BE CORRECTLY READ AS UNDER:**

**AT 10:30 A.M.**

1.W.P.(C) 4424/2007

SUNFLAG IRON & STEEL CO. LTD.  
versus  
UOI & ORS.

...ANKUR S.KULKARNI,ATUL JHA,

....SHARAT KAPOOR

2.W.P.(C) 78/2009

JAYASWAL NECOM INDSUTRIES LTD. & ANR.

...DEVASHISH BHARUKA,SHARAT KAPOOR MANOJ SHARMA

CM.APPLN.24577/2016

VERSUS

ANJANA GOSAIN,RAVI PRAKASH RAVI BHARUKA

UOI & ORS.

HIGH COURT OF DELHI

08.11.2024

REGISTRAR(LISTING)